सीमा शुल्क, उत्पाद शुल्क एवं सेवा कर अपीलीय अधिकरण CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL डब्ल्यू टी.सी.भवन, एफ.के.सी.सी.आई.परिसर, के.जी.रोड, बंगलुरू WTC BUILDING, FKCCI COMPLEX, K.G.ROAD, BANGALORE-560009

CAUSELIST

Dated :24/04/2023

Day: Monday

Court No: 2

Time: 10:30AM

CORAM:

 $\textbf{Hon'ble Mr.} \ P.A. \ AUGUSTIAN \ , \ MEMBER \ (JUDICIAL)$

Hon'ble Mr. PULLELA NAGESWARA RAO, MEMBER (TECHNICAL)

TION DIE WILL OLLELA NAOLS WARA RAO, WIEWIDER (TECHNICAL)							
S.No	. APPEAL NO	APPELLANT	RESPONDENT	REPRESENTATIVE	<u>REMARKS</u>		
	COMPLIANCE MATTERS						
1	ST/23438/2014	C S Rajagopal	Commissioner of Central Excise, Customs and Service Tax, Trivandrum	ASWIN GOPAKUMAR/DR aswin@veritaelegal.com			
	MISC. MATTERS						
2	E/Early Hearing/20121/2022 E/20509/2016	Sepack India Pvt Ltd	Commissioner of Central Excise, Customs and Service Tax,Cochin-cce	LAKSHMI KUMARAN & SRIDHARAN/DR lsblr@lakshmisri.com			
3	E/Early Hearing/20120/2022 E/20518/2016	Mr Biju Philipose Managing Director Sepack India Pvt Ltd	Commissioner of Central Excise, Customs and Service Tax,Cochin-cce	LAKSHMI KUMARAN & SRIDHARAN/DR lsblr@lakshmisri.com			
4	E/Early Hearing/20123/2022 E/20522/2016	Speed Pack	Commissioner of Central Excise, Customs and Service Tax,Cochin-cce	LAKSHMI KUMARAN & SRIDHARAN/DR lsblr@lakshmisri.com			
5	E/Early Hearing/20122/2022 E/20533/2016	Global Pack Industries	Commissioner of Central Excise, Customs and Service Tax,Cochin-cce	LAKSHMI KUMARAN & SRIDHARAN/DR lsblr@lakshmisri.com			
	REGULAR MATTERS						
6	C/00455/2009	Jet Lite (india) Ltd	Commissioner Of Central Tax And Central Excise, Thiruvanthapuram	B.V.KUMAR/DR bolloju.vasanth.kumar@gmail.com			
7	E/00954/2009	KAVERI TELECOM PRODUCTS LTD.	Commissioner of Central Excise ,Customs and	KIRAN S JAVALI,/DR kiranjavali@gmail.com			

Service Tax,BANGALORE-I

8	E/00956/2009	KAVERI TELECOM PRODUCTS LTD,	Commissioner of Central Excise ,Customs and Service Tax,BANGALORE-I	KIRAN S JAVALI,/DR kiranjavali@gmail.com
9	E/01711/2010	KAVVERI TELECOM PRODUCTS LTD	Commissioner of Central Excise ,Customs and Service Tax,BANGALORE-I	KIRAN S JAVALI,/DR kiranjavali@gmail.com
10	E/01712/2010	KAVVERI TELECOM PRODUCTS LTD	Commissioner of Central Excise ,Customs and Service Tax,BANGALORE-I	KIRAN S JAVALI,/DR kiranjavali@gmail.com
11	E/01998/2010	BHARAT PETROLEUM CORPORATION LTD	Commissioner of Central Excise, Customs and Service Tax,COCHIN- CCE	MENON & PAI/DR equity@menonpai.in
12	C/20145/2023	Vidya Herbs Private Limited	Commissioner of Customs,Mangalore-cus	Ravi Shankar Legal, Advocates/DR rslegal@rslegal.co.in
13	C/20146/2023	Vidya Herbs Private Limited	Commissioner of Customs,Mangalore-cus	Ravi Shankar Legal, Advocates/DR rslegal@rslegal.co.in

Prepared By(H.C) Checked By(C.M) Assistant Registrar

Note:- No adjournment will be granted in appeals prior to year 2009.